

(e) the other steps being taken to encourage sports among disabled persons at various levels?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) and (b) Yes Sir. The Ministry proposes to establish three (3) Centres of Disability Sports at Zirakpur in Punjab, Gwalior in Madhya Pradesh and Visakhapatnam in Andhra Pradesh. The proposed centres shall be state of the art international level centres of excellence in sports for persons with disabilities with the objective of providing them the training facilities at par with the latest in the world, thereby enabling them to effectively compete and win medals in various national and international events.

(c) and (d) Yes Sir. Under Awareness Generation and Publicity (AGP) Scheme of the Ministry, cash award of ₹ 2.00 lakhs has been given to each player of the Indian Cricket Team for winning 5th Blind Cricket World Cup held at Sharjah, UAE during 8th to 20th January, 2018. A total amount of ₹ 34.00 lakh was given to 17 players.

(e) To encourage sports among Persons with Disabilities, the Ministry felicitated Rio Paralympics medalists, members of T-20 Asia Cup Indian Blind Cricket Team and Indian Blind Para and Para Judo Teams. Cash awards were distributed under Awareness Generation and Publicity Scheme. In addition, a provision has also been made in the Scheme for Implementation of Rights of Persons with Disabilities Act, 2016 (SIPDA) for support to sporting events at National/State Level. Grants in aid are also released under SIPDA for making sports centres of Sports Authority of India (SAI) accessible for Divyang Sports persons.

Guidelines for assessment of disabilities

2376. DR. R. LAKSHMANAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has issued any new guidelines regarding assessment of disabilities recently;

(b) if so, the details thereof;

(c) whether Government has issued any directions to State Governments and other stakeholders to expedite the issuance of Disability Certificates; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) and (b) The Government has issued

new guidelines for the purpose of assessing the following specified disabilities in a person on 04.01.2018:

- (i) locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid attack victims and muscular dystrophy;
- (ii) blindness and low-vision;
- (iii) deaf and hard of hearing and speech and language disability;
- (iv) intellectual disability and specific learning disabilities;
- (v) mental illness;
- (vi) chronic neurological conditions;
- (vii) haemophilia, thalassemia and sickle cell disease; and
- (viii) multiple disabilities.

(c) and (d) The States/UTs have been advised on 12.01.2018 to follow these new guidelines for issuance of certificate of disability. As regards assessment of autism, they have been advised to follow the guidelines notified by the Ministry on 25.04.2016.

Status of National survey on the extent and pattern of substance abuse

2377. PROF. M. V. RAJEEV GOWDA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the status of the National Survey on the extent and pattern of substance abuse in the country;

(b) the measures being taken to create awareness among children and youth about substance abuse;

(c) the quantum of funds allocated to the scheme of Assistance to Voluntary Organisations for Prevention of Alcoholism and Drug Abuse since 2015, year-wise; and

(d) the number of voluntary organisations provided funds under the scheme since then, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) The Ministry has, in the month of August, 2016, assigned the work of conducting the National Survey on Extent and Pattern of Substance Use in India to National Drug Dependence Treatment Centre, AIIMS, New Delhi. The survey will provide national and state-level estimates of